



Ministry of Corporate Affairs
Government of India

सत्यमेव जयते

भारत सरकार

कार्पोरेट कार्य मंत्रालय

शासकीय समापक अधिकारी कार्यालय

OFFICE OF THE OFFICIAL LIQUIDATOR

मध्य प्रदेश एवं छत्तीसगढ़ उच्च न्यायालय, इंदौर

HIGH COURT OF MADHYA PRADESH & CHHATTISGARH STATES

प्रथम तल, ओल्ड सीआयओएओ बिल्डिंग, जीओपीओओ के सामने, रेसीडेंसी क्षेत्र, इंदौर (मओप्रओ)

1ST FLOOR, OLD CIA BUILDING, OPP. GPO, RESIDENCY AREA, INDORE (M.P.)

PHONE: 0731-2710051 (DIRECT), 2710568 (TELEFAX)

e-mail: ol_mp_chhattisgarh@hotmail.com

क्रमांक

No. OLI/MLL/Sale/10/ 2299

दिनांक

Dated : 04/12/2008

To

1. The Deputy Registrar
High Court of Madhya Pradesh
JABALPUR (M.P.)
2. The Deputy Registrar
High Court of Madhya Pradesh
Bench at Gwalior,
GWALIOR (M.P.)
3. The Deputy Registrar
High Court of Madhya Pradesh
Bench at Indore,
INDORE (M.P.)
4. The Deputy Registrar
High Court of Chhattisgarh
BILASPUR (CHHG.)
5. The Officer (In-Charge)
FICCI,
Federation House, Tansen Marg,
NEW DELHI.
6. The Secretary
Ministry of Corporate Affairs,
Shastri Bhawan,
NEW DELHI.
7. THE Officer (In-Charge)
Chamber of Commerce,
Indo American Chamber of Commerce &
Industries,
1-C, Vulcan Insurance Building, Veer
Nariman Road, Churchgate,
MUMBAI-20
8. The Officer (In-Charge)
ASSOCHAM,
Corporate Office,
1, Community Centre,
Zamrudpur Kailash Colony,
NEW DELHI - 110048
9. The Secretary
M.P. Chamber of Commerce & Industry
Chamber Bhawan, S.D.M. Road,
GWALIOR (M.P.)
10. The Secretary
e-Procurement Technologies Pvt. Ltd.
A-608, Wall Street-2, Opp. Orient Club
Nr.Gujarat College, Elis Bridge, Ahmedabad

Sub: In the matter of M/s. Malanpur Leathers Ltd. (In-Liquidation).

Sir,

I am to invite your kind attention on the subject cited above and to forward a copy of the Sale Notice of M/s. Malanpur Leathers Ltd. (In-Liquidation) for uploading/insertion in the website for giving wide publicity.

You are, therefore, requested to do the needful at your earliest.

Yours faithfully,

(P.K. Batta)
(P.K. BATTA)

OFFICIAL LIQUIDATOR

Encl:

A/a.

to do

GOVT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
SALE NOTICE

TENDER FOR SALE OF ASSETS OF M/S. MALANPUR LEATHERS LTD (IN-LIQN.)

Pursuant to the orders of the Hon'ble High Court of Madhya Pradesh, Gwalior Bench, sealed tenders are invited from the prospective buyers for purchase of the assets/properties "ON AS IS WHERE IS AND WHATSOEVER THERE IS BASIS" as under:

Land (lease hold) & Debries, (Building Material) at plot No. F-12.F-13 & F-14 Ghirongi Industrial Area Malanpur, Distt. Bhind (M.P.) admeasuring 24412.50 Sq.Mt.

Reserve Price Rs. 15.50 Lacs

Inspection on 19th & 20th Dec., 2008

Earnest Money Deposit (EMD) Rs. 5.00 lakh.

Between 11.00 to 4.00 P.M.

1. The Offer Form along with "TERMS AND CONDITIONS OF SALE" can be had from the Office of the Official Liquidator, Indore (M.P.) during the office hours on payment of Rs.1,000/- by Demand Draft or cash.(NON REFUNDABLE & NON ADJUSTABLE).
2. Tenders are invited in sealed covers marked as "Offer in the matter of M/s. Malanpur Leathers Ltd. (In-Liqn.)" should be accompanied with Bank Draft/Pay Order drawn in favour of "OFFICIAL LIQUIDATOR, M/S. MALANPUR LEATHERS LTD (IN-LIQN.)" PAYABLE AT INDORE, towards the NON-INTEREST bearing Earnest Money.
3. Tenders complete in all aspects should reach at the office of the Official Liquidator by 06/01/2009 up to 5.00 PM and would be opened for inter-se bidding among tenderers on 07/01/2009 at 11.00 A.M. at the Office of the Official Liquidator.
4. Sale is subject to confirmation by the Hon'ble High Court of M.P., Gwalior Bench.
5. This sale notice may be treated as notice to the secured creditors/unsecured creditors/contributories and all other parties having interest in the matter of company (in Liquidation.)

Address: 1st Floor, old CIA Building,
Opp. GPO, Residency Area,
Indore (M.P.).

(P.K. BATTÀ)
OFFICIAL LIQUIDATOR
HIGH COURT OF MADHYA PRADESH &
CHHATTISGARH STATE, INDORE (M.P.)

Dated: 04/12/2008